

Office Notice, Office
Memorandum, of ~~coram~~
Appearance, Tribunal's
Orders of Direction &
Registrar's Orders.

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Tribunal's Orders

Placed for circulation
for AH IIR on 12/11/93

Dated: 12-11-93.

Heard Mr. Shankararam-
yanan for the applicant.

Issue notice to the
respondents, returnable on
10.12.93 for admission and
interim relief.

No interim relief at
this stage.

for Yale
Dy Registrar

RG/mbn
S.M.F.

Notice issued to all
Respondent on 23/11/93.

11/12

dt 12-11-93

order/Judgement despatched
to Applicant/Respondent (s)
on 23-11-93

SSK
2/12

order/Judgement despatched
to Applicant/Respondent (s)
on 17/11/93

By

(M.Y. Purokar)
M(A)

Dated 10-12-93

Shri P. Sankarnarayanan
for the applicant. Shri A.J.
Bhatkar for the respondents.

Application dismissed as
withdrawn. Liberty to
represent before the appropriate
authority. Counsel for the
applicant insists that he should
have liberty to approach again
in case his representation fails
at the appropriate level.
Permission granted.

N.K.V.
(N.K. Verma)
M(A)